

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 5<sup>th</sup> JULY, 2024, 02:30 P.M.**

**CP(IB)/19/GB/2023**

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Indian Bank (Erstwhile Allahabad Bank) Vs Aparajita Baruah
Under Section	U/s 95 (1) of IBC, 2016

For Petitioner (s) : Mr. M. Sharma, Adv.

For Respondent (s) :

**ORDER**

No appearance for the Resolution Professional. Financial Creditor is represented by Ld. Counsel Mr. M. Sharma. Personal Guarantor is also not present.

Matter adjourned to **09.08.2024**.

Sd/-

**Satya Ranjan Prasad  
Member (Technical)**

Sd/-

**Deep Chandra Joshi  
Member (Judicial)**